

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:7681
ANSWERED ON:16.05.2002
SUPPLY OF ADULTERATED PETROL/DIESEL BY BPCL
S.P. SINGH BAGHEL

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

whether the Government have received complaints regarding supply of adulterated Petrol/Diesel by BPCL, Kerala Region; and
(b) if so, the details thereof and the action contemplated against the officials found responsible?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) : One complaint of adulteration of diesel at BPCL retail outlet in Kerala was received in March, 2002. However, on investigation it was found that it was not a case of adulteration but only presence of water in under ground tanks of diesel at some Retail Outlets. It was detected immediately and the water was segregated and removed. It was ensured that no contaminated product (with water) was delivered to the customer.

Since diesel is not soluble in water and does not affect its characteristics inadvertent mixing with diesel cannot be treated as adulteration. Presence of water can be detected easily and separated.